## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016 APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015 APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

Dated: 9th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

## In the matter of :

M/s National Aluminium Company Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.

Mr. Anant Mann

Counsel for the Respondent(s) : Mr. Rutwik Panda

Ms. Anshu Malik for R.1

Mr. Parinay Deep Shah Mr. Saransh Shah

Ms. Ritika Singhal for R.3

(In A.No. 260/15)

## <u>ORDER</u>

It is stated that writ petition is pending in the High Court.

Adjourned to 31.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson